

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1318.  
TO BE ANSWERED ON FRIDAY, THE 02<sup>ND</sup> AUGUST, 2024.**

**OPEN NETWORK FOR DIGITAL COMMERCE (ONDC)**

**1318 SMT. MAUSAM NOOR:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has conducted any study to address key issues like competition as identified in the 172nd report on Promotion and Regulation of e-commerce in India of the Department Related Parliamentary Standing Committee on Commerce;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government intends to clarify the extent of applicability of the existing e-commerce laws to the Open Network for Digital Commerce (ONDC);
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the cities where ONDC is operational?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)

- (a) & (b):** No such study has been conducted by this Department. The Action Taken Report on key issues like competition has been laid in Lok Sabha on 26.07.2023 and in Rajya Sabha on 28.07.2023.
- (c) & (d):** All existing laws and regulations of India, related to e-commerce are applicable to ONDC and the Network Participants on ONDC network.
- (e):** ONDC is currently operational in more than 1100 cities and towns across India.

The geographic coverage of ONDC is determined both by the capability of its Network participants and the independent business decisions of merchants onboarded by the Network participants.

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